

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 36 OF 2017**

**Dated: 10<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Tamil Nadu Generation & Distribution Corporation Ltd. ...Appellant(s)**

**Vs.**

**M/s Ambika Cotton Mills Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Kumar Mihir for R.1

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **24.07.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
*ts/kt*

**(Justice Ranjana P. Desai)**  
**Chairperson**